

ITEM NO.1501  
(for Judgment)

COURT NO.5

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8185/2019

M/S N RAMACHANDRA REDDY

Petitioner(s)

VERSUS

THE STATE OF TELANGANA & ORS.

Respondent(s)

( [ HEARD BY : HON'BLE S. ABDUL NAZEER AND HON'BLE R. SUBHASH  
REDDY , JJ. ] )

Date : 28-08-2019 This petition was called on for pronouncement  
of judgment today.

For Petitioner(s) Mr. Sumanth Nookala, AOR  
Mr. Praveen Reddy Nookala, Adv.

For Respondent(s) Mr. S. Udaya Kumar Sagar, AOR  
Ms. Swati Bhardwaj, Adv.

Mr. Sadineni Ravi Kumar, AOR

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Hon'ble Mr. Justice R. Subhash Reddy pronounced the reportable  
judgment of the Bench comprising Hon'ble Mr. Justice S. Abdul  
Nazeer and His Lordship.

Leave granted.

The appeal is allowed in terms of the signed reportable  
judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)  
COURT MASTER (SH)

(RENU DIWAN)  
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)